CENTRAL ADMINISTRATIVE TRIBUNAL

MUMBAI BENCH

ORIGINAL APPLICATION NOS .: 900/94 AND 911/94.

Dated this Tuesday, the 6th day of July, 1999.

CORAM: HON. SHRI JUSTICE S. VENKATARAMAN, VICE-CHAIRMAN.
HON. SHRI S. K. GHOSAL, MEMBER (A).

- The Union Of India owning and representing Western Railway through General Manager, Western Railway, Churchgate, Bombay.
- The Divnl. Railway Manager, Western Railway, Bombay Central.

Applicants in both the O.As.

(By Advocate Shri M.S. Ramamurthy).

VERSUS

In O.A. No. 900/94.

- Kumar Shankarrao Kale, Mohan Choudhary Chawl, Room No.10, Behind Saraswat Co.Op. Bank, Virar (E), Dist. Thane.
- Shri P. D. Apshanker, Presiding Officer, Central Govt. Labour Court No. 2, Bombay.

Respondents.

In O.A. No. 911/94

- 1. P. J. Panchal,
 Retired Asstt. Station
 Master, Kandivali Station
 Master, Vile parle.
- Shri P. D. Apshankar, Presiding Officer, Central Govt. Labour Court No. 2, Bombay.

Respondents.

ORDER (ORAL)

PER .: SHRI JUSTICE S. VENKATARAMAN, VICE-CHAIRMAN.

In both these cases, the award of the Labour Court has been challenged by the applicants. This Tribunal

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has no jurisdiction to entertain an application challenging the award of the Labour Court. As such, both these applications are rejected as not maintainable.

No costs.

(S. K. GHOSAL)

MEMBER (A).

(S) VENKATARAMAN)

VICE-CHAIRMAN.

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